

**IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT  
THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN**

**Thursday, the 5<sup>th</sup> day of March 2026 / 14th Phalguna, 1947  
RP NO. 165 OF 2026(L)**

**WP(C) 23911/2018 OF HIGH COURT OF KERALA, ERNAKULAM**

**REVIEW PETITIONERS/WRIT PETITIONERS:**

1. TREASA K.J AGED 47 YEARS D/O. JOSEPH K.V., PALLIPARAMBIL HOUSE, HOUSE NO. 48, KARITHALA COLONY, GANDHINAGAR, KOCHI, PIN - 682020
2. VIJAYAKUMAR B AGED 49 YEARS S/O. BALACHANDRAN, EWS 668, GANDHI NAGAR, KOCHI , PIN - 682020

**RESPONDENTS/RESPONDENTS:**

1. STATE OF KERALA REPRESENTED BY ITS CHIEF SECRETARY, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM , PIN - 695001
2. ADDITIONAL CHIEF SECRETARY REVENUE DEPARTMENT, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM , PIN - 695001
3. DISTRICT COLLECTOR ERNAKULAM, CIVIL STATION, KAKKANAD, ERNAKULAM , PIN - 682030
4. TAHSILDAR KANAYANNUR TALUK, KOCHI, PARK AVE ROAD, ERNAKULAM , PIN - 682011
5. KERALA STATE DISASTER MANAGEMENT AUTHORITY OBSERVATORY HILLS VIKAS BHAVAN P.O., THIRUVANANTHAPURAM REPRESENTED BY ITS CONVENOR., PIN - 695033
6. KOCHI MUNICIPAL CORPORATION CORPORATION OFFICE, PARK AVE ROAD, KOCHI, ERNAKULAM - , REPRESENTED BY ITS SECRETARY., PIN - 682011
7. PADMAJA S.MENON AGED 55 YEARS W/O P.S MENON, KV24,5TH CROSS ROAD, PANAMPILLY NAGAR, COCHIN-, PIN - 682036
8. PREMCHAND AGED 65 YEARS S/O. LATE V.P PILLAI, G-175, 'ATHIRA', 5TH CROSS ROAD, PANMPILLY NAGAR, COCHIN, PIN - 682036
9. RAMASWAMY RAMAKRISHNAN AGED 73 YEARS S/O. RAMAKRISHNAN, G-205, ELDERS FORUM ROAD, CANAL SIDE, PANMPILLY NAGAR, COCHIN, PIN - 682036
10. COCHIN PORT TRUST WILLINGDON ISLAND, KOCHI, ERNAKULAM-, REPRESENTED BY ITS CHAIRMAN, PIN - 682003
11. SOUTHERN RAILWAY HEADQUARTERS, PARK TOWN, CHENNAI-TAMILNADU , REPRESENTED BY ITS GENERAL MANGER, PIN - 600003
12. DIVISIONAL MANAGER SOUTHERN RAILWAY, THIRUVANANTHAPURAM DIVISION RAILWAY DIVISIONAL OFFICE, THYCAUD P.O., THIRUVANANTHAPURAM-. , PIN - 695014
13. GREATER COCHIN DEVELOPMENT AUTHORITY GCDA OFFICE KADAVANTHRA, KOCHI- , REPRESENTED BY ITS SECRETARY, PIN - 682020
14. KERALA STATE ELECTRICITY BOARD LTD VYDYUTHI BHAVANAM, PATTOM, THIRUVANANTHAPURAM , REPRESENTED BY ITS CHAIRMAN AND MANAGING DIRECTOR., PIN - 695004
15. KERALA WATER AUTHORITY VELLAYAMBALAM, THIRUVANANTHAPURAM - , REPRESENTED BY ITS MANAGING DIRECTOR, PIN - 695033
16. KERALA SHIPPING AND INLAND NAVIGATION CORPORATION LTD, 61/1227,

- UDAYA NAGAR, ROAD, GANDHI NAGAR, KADAVANTHRA, KOCHI-, REPRESENTED BY ITS MANAGING DIRECTOR., PIN - 682020
17. TALUK SURVEYOR KANAYANNUR TALUK, TALUK OFFICE, KANAYANNUR, KOCHI, ERNAKULAM , PIN - 682011
  18. KERALA STATE LEGAL SERVICES AUTHORITY NIYAMASAHAYA BHAVAN, HIGH COURT, KOCHI, , REPRESENTED BY ITS MEMBER SECRETARY, PIN - 682031
  19. KOCHI METRO RAIL LTD 4TH FLOOR, JLN STADIUM STATION, KALOOR, KOCHI-, REPRESENTED BY THE MANAGING DIRECTOR., PIN - 682017
  20. BALACHANDRAN.T.K. AGED 51 YEARS S/O. LATE N. KUMARA MENON, METTEKATTU HOUSE, ASARI LANE, KARAKKAMURI, KOCHI-, PIN - 682011
  21. JAMES VADAKKAN AGED 60 YEARS S/O. LATE JACOB JAMES,, VADAKKAN BUILDINGS, MUNDANKAL.P.O., PALAI-686574, KOTTAYAM DISTRICT. (MANAGING TRUSTEE, CENTRE FOR CONSUMER EDUCATION K/497/88, K.P.6/399, VADAKKAN BUILDINGS MUNDANKAL.P.O., PALAI-, KOTTAYAM DISTRICT., PIN - 686574
  22. LIZY C.J AGED 49 YEARS W/O. HASHIR MATHER, ANUGRAHA 65/555, OPPOSITE JUDGES BANGALOW, NUMBER - 4, JUDGES AVENUE, KALOOR, KOCHI , PIN - 682017
  23. THE KERALA STATE POLLUTION CONTROL BOARD REPRESENTED THROUGH ITS MEMBER SECRETARY, PATTOM P.O., THIRUVANANTHAPURAM, PIN - 695004
  24. MISSION DIRECTOR STATE MISSION MANAGEMENT UNIT, AMRUT, T.C.25/801(11) 4TH FLOOR, MEENAKSHI PLAZA, ARTECH BUILDING, TRIVANDRUM- , PIN - 695014
  25. THE SOUTH KALOOR RESIDENT'S ASSOCIATION REGISTRATION NO.ER NO.893/98, REPRESENTED BY ITS SECRETARY, VINCENT SEBASTIN T., AGED 72 YEARS, S/O.THOMAS, SECRETARY, SOUTH KALOOR RESIDENT'S ASSOCIATION, MULAKAYATH HOUSE, FOURTH LANE, KALOOR, KOCHI, PIN - 682017
  26. THE SECRETARY PWD, STATE OF KERALA, PIN - 695001
  27. THE SECRETARY IRIGATION DEPARTMENT, STATE OF KERALA., PIN - 695001
  28. THE PROJECT DIRECTOR PROJECT IMPELEMENTATION UNIT, NATIONAL HIGHWAY AUTHORITY OF INDIA, KAKKANAD., PIN - 682030
  29. THE CHIEF EXECUTIVE OFFICER COCHIN SMART CITY VISION LTD., 4TH FLOOR, JAWAHARLAL NEHRU METRO STATION COMPLEX, PALARIVATTOM, KOCHI. , PIN - 682025
  30. AFCONS INFRASTRUCTURE LIMITED AFCONS HOUSE, 16, SHAH INDUSTRIAL ESTATE, VEERA DESAI ROAD, AZAD NAGAR, ANDHERI WEST, MUMBAI, MAHARASHTRA, PIN - 400053
  31. THE CHIEF PROJECT MANAGER(CPM), RAIL VIKAS NIGAM LTD. (RVNL), MEZAZAINE FLOOR, THIRUMALAI RAILWAY STATION, MYLAPORE, CHENNAI, PIN - 600004
  32. THE SECRETARY, DISASTER MANAGEMENT DEPARTMENT, GOVERNMENT OF KERALA, THIRUVANANTHAPURAM, PIN - 695001
  33. THE COMMISSIONER OF POLICE KOCHI CITY OFFICE OF THE COMMISSIONER OF POLICE, X7FH +CQ9, ABDUL KALAM MARG MARINE DRIVE, ERNAKULAM , PIN - 682011
  34. COCHIN SHYPYARD LTD MAHATMA GANDHI ,ROAD, RAVIPURAM, PERUMANOOR, KOCHI, KERALA-, PIN - 682015
  35. THRISSUR DISTRICT LABOUR CONTRACT CO OPERATIVE SOCIETIE LTD REG. NO. 1389 GLOBAL WOER, FIRST FLOOR, VANCHIKULAM ROAD, OPPOSITE RAILWAY

- STATION, POOTHOLE.P.O., THRISSUR-, PIN - 680004
36. THE KERALA HOTEL AND RESTURANT ASSOCIATION OFFICE OF THE KHRA, KHRA BHAVAN, M.G. ROAD, COCHIN G REP. BY ITS PRESIDENT JAYAPAL, AGED 58 YEARS, S/O. GOPALAN NAIR, PIN - 682025
37. PROJECT DIRECTOR NATIONAL HIGHWAYS AUTHORITY OF INDIA,ERNAKULAM, PIN - 682030
38. MEERA R NAIR D/O M.K.RAJAGOPALN NAIR, RESIDING AT 57/898B, GOKUL, INDIRA NAGAR, KADAVANTRA, ERNAKULAM, PIN - 682020

Review Petition praying inter alia that in the circumstances stated therein the High Court be pleased to call for the report from the 1st respondent herein with respect to the preparation of a permanent mechanism for the proper and better management of the Thevara-Perandoor Canal, in Kochi City, during the pendency of this Review Petition.

This Review Petition coming on for orders upon perusin the petition and this Court's Judgment dated, 11-09-2025 in WP(C) 23911/2018 and upon hearing the arguments of M/S. K.P.PRADEEP, T.T.BIJU & T.THASMI for Review petitioners and SRI.S.KANNAN, SENIOR GOVERNMENT PLEADER for R1 to R5, R17, R26, R27, R32 & R33, SRI.K.JANARDHANA SHENOY, STANDING COUNSEL for R6, M/S. RASHMI.K.V. & DEEPTI CHANDRA MOULI, Advocates for R7 to R9, M/S.M.GOPIKRISHNAN NAMBIAR, K.JOHN MATHAI, KURYAN THOMAS, PAULOSE C.ABRAHAM,Advocates for R10, DEPUTY SOLICITOR GENERAL OF INDIA,SRI GIREESH KUMAR, CENTRAL GOVERNMENT COUNSEL and T.C.KRISHNA,CENTRAL, GOVERNMENT COUNSEL for R11 and R12, SMT. V.A.MINI, STANDING COUNSEL for R13, M/S. N.SATHEESH and NIRMAL.S, Advocates for R14, SRI.V.V.JOSHY STANDING COUNSEL for R15, M/S. VIPIN P.VARGHESE, ADARSH MATHEW, MERLINE MATHEW, CELINE JOHN, MEHNAZ P. MOHAMMED, ANIRUDH G. KAMATH, Advocates for the R16, M/S. D. AJIT KUMAR, T.MANASY, HARSHA S. NAIR, Advocates for R18, SRI.JAJU BABU(SENIOR ADVOCATE) along with M/S. M.U.VIJAYALAKSHMI and PRIYA CAROL, STANDING COUNSEL for R19 and R29, M/S. JOHNSON MANAYANI and JEEVAN MATHEW MANAYANI, Advocates for R20 and R21, M/S. K.S. BHARATAN, ABEL ANTONY, CHRISTINE MATHEW, Advocate for R23 and R25, SRI.M.RAMESH CHANDER (SENIOR ADVOCATE) along with SRI.BALU TOM and SRI.BONNY BENNY, Advocate for R30, M/S. ASHA CHERIAN, M.A.THOMAS KUTTY AND CHERIAN CHACKO MANAYATH, Advocates for R31, M/S. GOPIKRISHNAN NAMBIAR, K.JOHN MATHAI, JOSON MANAVALAN, KURYANTHOMAS, PAULOSE C. ABRAHAM, RAJA KANNAN, JAI MOHAN, IZHAR MOHAMMED,Advocates for R34, SRI.C.R.REKHESH SHARMA,Advocate for R35,M/S.ANOOP V.NAIR, AVANTHIKA R., TANOOSHA PAUL, ROHITH C. Advocates for R36, SRI.LEJO JOSEPH GEORGE, Advocate for R37,ADVOCATE POOJA SUNIL for R38 and of SRI.SUNIL JACOB JOSE, SRI.GOVIND PADMANABHAN and SRI.A.G.SUNIL KUMAR, AMICI CURIAE, the court passed the following:

**DEVAN RAMACHANDRAN (J)**  
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C.M.Appl. No.1 of 2026 in RP No.165 of 2026  
& RP No.165 of 2026 & WP(C) No.23911 of 2018

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Dated this the 5<sup>th</sup> day of March, 2026

**O R D E R**

Devan Ramachandran, J.

The first week of March is over, but this Court has no information from either the “District Collector’s Committee”, or from the Corporation, that the city is getting ready to face the monsoons in less than three months.

2. Memories may be short for the administration, but what happened in the years 2018 and 2019 has certainly not been forgotten by the people. Even if a semblance of it is to happen again, it would be cataclysmic.

3. Sri. Govind Padmanaabhan – learned Amicus Curiae, submitted that the “District Collector’s Committee” has met only once in the last few months.

4. If, in inspite of specific orders and directions, this is the situation, then less said the better.

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5. The huge problem that the citizens will face, if the situation is to so continue, is what spurs this court into further action.

6. The District Collector is, therefore, directed to ensure that the meeting of the committee is conducted within the next week; and that every pressing requirement of the city, in order to make it ready for the monsoon, is taken up, scheduled and prepared.

7. The Secretary of the Corporation of Kochi is directed to make available a report on the steps taken by the Corporation in the above line; and this shall be made available by the next posting date.

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This application to condone delay is not opposed.  
This application is, therefore, allowed. Delay is condoned.

RP No.165 of 2026

Sri. K. P. Pradeep, learned counsel for the petitioner,

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argued that his client has been constrained to approach this court through this review because the main prayer in the writ petition had unfortunately been omitted to be adverted to.

This court will certainly consider this aspect in its proper perspective in due time.

Post on 18.03.2026.

Sd/-

**DEVAN RAMACHANDRAN, JUDGE**



HKH/05.03.2026